

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 5054

TO BE ANSWERED ON MARCH 25, 2021

ADDITIONAL FUNDS FOR URBANISATION

NO. 5054. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to allocate additional funds to the States carrying out development works for urbanisation of rural areas keeping in view of the rising population therein;**
- (b) if so, the details of the funds to be provided to the States in this regard, State-wise; and**
- (c) whether Chhattisgarh State has been allocated insufficient funds for development works during the last three years and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (c) No, Sir. Urban Development is the responsibility of States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) facilitates and assists States/Union Territories (UTs) through its flagship Missions/Schemes - Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Smart Cities Mission (SCM), Pradhan Mantri Awas Yojana-Urban (PMAY-U), Swachh Bharat Mission-Urban (SBM-U), Affordable Rental Housing Complexes (ARHCs) and Urban Transport projects in development of infrastructure in urban areas. These are implemented by the States/UTs in accordance with the Mission/Scheme guidelines.
